

2

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : IA/116/2017
PETITION NUMBER : CP/29/2016
NAME OF THE PETITIONER(S) : ALEXANDER CORREYA
NAME OF THE RESPONDENT(S) : THE BHAGYODAYAM CO. & 7 ORS
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL)
N.S. MATHEWS

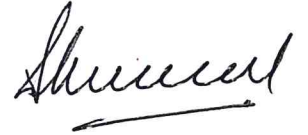
DESIGNATION ADVOCATE

SIGNATURE

REPRESENTATION BY WHOM R, 1 to R8

SHARATH CHANDRAN

Counsel for the
Petitioners.



N. Rajesh
9847002155

ORDER

Counsel for Petitioner present. Counsel for Respondents 1 to 6 present. Counsel for R7 and R8 present. Counsel for R1 to R6 is filing counter, the copy of which has been provided to the other side. Counsel for other Respondents prayed for time to file counter. At request, time is enlarged. Put up on 18.08.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)